

Central Administrative Tribunal,
Principal Bench

O.A. No. 2426/2002
M.A. No. 2033/2002

New Delhi this the 18th day of September, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. M. P. Singh, Member (A)

1. Rajender Bhardwaj
2. Shyam Singh
3. Mahinder Kumar
4. Brij Bhushan
5. Rakesh Kumar
6. Madan Singh
7. Mani Ram
8. Mahesh Kumar
9. Tara Dutt
10. Yogesh Kumar

(All employees of The General Manager, ISBT
Department of Transport, Kashmere Gate,
Delhi-110006.) - Applicants
(By Advocate : Shri B.B. Kaushik)

Versus

1. Govt. of N.C.T. of Delhi
Through its
Delhi Government Secretariate
Players Building,
New Delhi-110002.
2. The Commissioner (Transport)
5/9 Under Hill Road,
Delhi-110054.
3. The General Manager,
Inter State Bus Terminals,
Department of Transport,
Maharana Pratap ISBT,
Kashmere Gate,
Delhi-110006. - Respondents

ORDER (ORAL)

Mr. Justice V.S. Aggarwal, Chairman:

MA 2033/2002

MA 2033/2002 is allowed subject to just exceptions. Filing a joint application is permitted.

OA 2426/2002

Learned counsel for the applicants without prejudice to their right to take all legal pleas

Ms Ag

(2)

available in law, seeks permission to withdrawn this application.

Allowed as prayed. Subject to aforesaid, OA is dismissed as withdrawn.


(M.P. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

/ravi/